

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO. 4799
TO BE ANSWERED ON FRIDAY, THE 28TH MARCH, 2025**

PENDING CONTEMPT CASES

4799. SHRI ANAND BHADAURIA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether 1.45 lakh contempt cases are pending in Supreme Court and various High Courts, if so, the details thereof, court-wise;**
- (b) the reasons for non compliance with the orders of Supreme Court and various High Courts; and**
- (c) the steps taken by the Government for compliance of these orders?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): As per the information provided by the Supreme Court of India, 1,852 contempt cases are pending before the Supreme Court as on 20.03.2025. Further, as per the information available on National Judicial Data Grid (NJDG), the number of contempt cases pending before various High Courts as on 24.03.2025 is at *Annexure-I*.

The reasons for non-compliance with the orders in contempt cases pending before the Supreme Court and various High Courts are not available with the Government. As far as the Government of India is concerned, the responsibility of implementation of court orders rests with the respective administrative Ministries / Departments.

ANNEXURE-I**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO. 4799 FOR ANSWER ON 28.03.2025 REGARDING 'PENDING CONTEMPT CASES'.**

Contempt cases pending in High Courts as on 24.03.2025

Sl. No.	Name of High Court	Contempt Cases pending
1.	Allahabad	24,376
2.	Bombay	9,394
3.	Calcutta	24,886
4.	Gauhati	1,933
5.	Telangana	13,957
6.	Andhra Pradesh	15,679
7.	Chhattisgarh	826
8.	Delhi	3,788
9.	Gujarat*	-
10.	Himachal Pradesh	483
11.	Jammu and Kashmir & Ladakh	5,244
12.	Jharkhand	1,738
13.	Karnataka	2,384
14.	Kerala	3,715
15.	Madhya Pradesh	10,892
16.	Manipur	210
17.	Meghalaya	74
18.	Punjab and Haryana	4,959
19.	Rajasthan	7,252
20.	Sikkim	4
21.	Tripura	50
22.	Uttarakhand	1,066
23.	Madras*	-
24.	Orissa	10,663
25.	Patna *	-
Total		1,43,573

Source: National Judicial Data Grid (NJDG)

*Data Not Available on NJDG Portal.